

**CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH**

O.A. NO. 485 OF 2009

Wednesday, this the 7th day of October, 2009.

CORAM:

**HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER
HON'BLE Mr. K.GEORGE JOSEPH, ADMINISTRATIVE MEMBER**

Saraswathy Viswanathan
Private Secretary
Office of the Chief Commissioner of Income Tax
Ayakar Bhavan, Kowdiar
Thiruvananthapuram ... **Applicant**

(By Advocate Mr.Vishnu S Chempazhanthiyil)

versus

1. The Chief Commissioner of Income Tax
Ayakar Bhavan, Kowdiar
Thiruvananthapuram
2. The Chief Commissioner of Income Tax
Central Revenue Building
IS Press Road, Kochi
3. Union of India represented by the Chairman
Central Board of Direct Taxes
North Block, New Delhi – 1 ... **Respondents**

(By Advocate Mr.Millu Dandapani, ACGSC)

ORDER

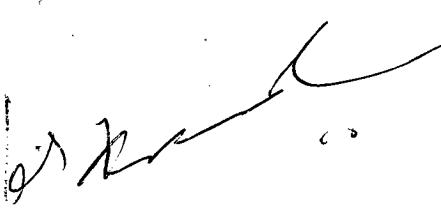
HON'BLE Dr.K.B.S.RAJAN, JUDICIAL MEMBER

The applicant's claim in this OA is that she must be promoted on ad-hoc basis on or before 31st July, 2009. However, the applicant had already retired on 31.07.2009, this OA has been rendered infructuous. Accordingly, this OA is dismissed as having become infructuous. No costs.

Dated, the 7th October, 2009.


**K GEORGE JOSEPH
ADMINISTRATIVE MEMBER**

vs


**Dr.K.B.S.RAJAN
JUDICIAL MEMBER**